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CENTRAL ADMINISTRATIVE TRIBUNAL
Principal Bench

O.A. No. 2477/94 New Delhi, dated 31.5.1995

HON'BLE S.R. ADIGE, MEMBER (A)
HON'BLE MRS. LAKSHMI SWAMINATHAN, MEMBER (J)

TO
Shri Mahender Singh,
S/o Shri Tulsi,
C/o Shri Brahm Pal,
Guru Gobind Singh Marg,
Gali No.2, Gandhi Nagar, Room No.5,
Delhi.

(By Advocate: Sh. S.P. Singha) APPLICANT

VERSUS

1. Union of India through the
Secretary, Ministry of Railways,
Railway Board, Rail Bhawan,
New Delhi.
2. General Manager,
Northern Railway, Baroda House,
New Delhi.
3. Divisional Railway Manager,
Northern Railway,
Moradabad Div., Moradabad.
4. Permanent Way Inspector,
Northern Railway, Bijnor,
Uttar Pradesh

(By Advocate: Shri K.K. Patel) ... RESPONDENTS

ORDER (ORAL)

BY HON'BLE MR. S.R. ADIGE, MEMBER (A)

We have heard counsel for both the parties. Shri Singha invited our attention to the Tribunal's judgment dated 1.3.95 in O.A. 2394/92 Mahabir Singh Vs. UOI & other connected cases. Shri Singha states that the present O.A. is ^{on a} all fours with that case and may be disposed of in accordance with ^{in that judgment} referred to above. Shri K.K. Patel has no objection to the same.

2 Under the circumstances this O.A. is disposed of granting permission to the applicant to submit within a period of one month from the date of receipt of this judgment, a detailed representation

to the concerned authorities giving full particulars of his service ^{with} any such proof available with him to substantiate his claim that he has a right to have his name included in the live register of the Casual Labour as mentioned in the Memo dated 28.8.87 issued by the General Manager, Northern Railway. In the event that such representation is filed within that time, the Respondents are directed to dispose of the same within a period of four months from the date of receipt of that representation by a detailed, speaking and reasoned order. It is made clear in case the applicant's name is included in the live register for casual labour and if the services of the casual labour are still needed, Respondents shall engage the applicant in accordance with his seniority in that register in preference to outsiders and juniors.

3

This O.A. is disposed of accordingly.

No costs.

Lakshmi Swaminathan
(LAKSHMI SWAMINATHAN)
Member (J)

S.R. Adige
(S.R. ADIGE)
Member (A)